

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. Company Appeal/52/2023 In C.P. (IB) 3601/MB/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2024**

NAME OF THE PARTIES: **Assistant Commissioner Central Tax
Div X Ankleshwar Vs. Gaurav Ashok
Adukia**

**IN THE MATTER OF
Edelweiss Asset Reconstruction Co.
Ltd**

**V/s
Aakash Tiles Pvt Ltd**

Section: 7, 42 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Maya Majumdar appeared for the Applicant. Adv. Aarti Suvarna appeared for the Liquidator. At the request of the parties, list the matter on **20.03.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

13.02.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)